

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
RAJYA SABHA
QUESTION NO 06.12.2010
ANSWERED ON
SPURT IN SEXUAL ABUSE OF CHILDREN .

2937

Shri Shyamal Chakraborty

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :-

- (a) whether it is a fact that there is a spurt in sexual abuse among both boys and girls in the country;
- (b) the details of the States which have reported the highest percentage of sexual abuse among boys and girls; and
- (c) the steps the Ministry is taking to check this menace?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a) to (c): As per National Crime Records Bureau, total of 5045, 5446 and 5368 cases of child rape were reported in the country in 2007, 2008 and 2009 respectively. Separate details on rape of boys and girls are not maintained.

In 2009, highest percentage of cases of child rape was reported from Madhya Pradesh (20.0%), followed by Uttar Pradesh (11.6%), Maharashtra (11.4%) and Andhra Pradesh (7.8%).

The issues relating to child abuse are being addressed by the Government through policies, legislations, plans, schemes and programmes which include National Policy on Children 1974, National Charter for Children 2003, Juvenile Justice (Care and Protection of Children) Act 2000 and its amendment in 2006, Immoral Traffic (Prevention) Act, 1956 Child Labour (Prohibition and Regulation) Act 1986, National Plan of Action for Children 2005, Integrated Child Protection Scheme, Scheme for Working Children, etc. The National Commission for Protection of Child Rights, a statutory body set up in March 2007, also inquires into the complaints of violation of child rights.